

(c) if so, the reaction of Union Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Kerala has been assessed a revenue surplus State by the Eighth Finance Commission after taking into account the Central devolution of taxes.

(b) Government of Kerala had stated that the assessment made in the Planning Commission while working out the State's resources for the 7th Five Year Plan had indicated a revenue deficit.

(c) Government of India had informed the State Government that there are bound to be variations between the estimates of the Planning Commission and the Finance Commission due to differences in period of reference, base year adopted for revenue and expenditure calculations and the norms adopted in estimating the receipts from the Public Sector Undertakings and are therefore not comparable.

Export of Marine Products

5094. SHRI S. G. GHOLAP : Will the Minister of COMMERCE be pleased to state :

(a) the total export of marine products during each of the last three years; and

(b) the quantity of frozen fish, frozen shrimps, frozen lobster tail, frozen frog leg and dried fish exported each year respectively ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) Total exports of Marine Products during the last 3 years are :

1982-83 : Qty : 78175 Tonnes
Value i Rs. 361.36 Crores.

1983-84 : Qty : 92691 Tonnes
Value : Rs. 373.02 Crores.

1984-85 : Qty : 85393 Tonnes
(provisional) : Value : Rs. 382.14 Crores.

(b)	1982-83	1983-84	1984-85 (provisional)
	(Quantity in Tonnes)		
Frozen fish	12847	22573	8732
Frozen Shrimp	55002	54444	54418
Frozen Lobster Tails	749	648	1031
Frozen Frog Legs	1896	2428	3023
Dried Fish	2597	6492	12487

Abolition of Excise Duty and Import Levies on Kraft Papers

5095. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether the Federation of Corrugated Box Manufacturers of India have urged Government to abolish the excise duty on raw material of kraft paper and reduction of import levies etc;

(b) if so, the details thereof; and

(c) Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Federation of Corrugated Box Manufacturers of India has not urged for abolition of excise duty and reduction of import levies on raw material of kraft paper etc.

(b) and (c). In view of reply to (a), the question does not arise.

Import of Textiles by Sri Lanka

5096. DR. KRUPASINDHU BHOI : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether Sri Lanka has resumed import of Indian textiles after a break of one year;

(b) if so, the details thereof; and

(c) the steps taken to promote the sale thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) The Government is not aware of any stoppage of import of Textiles by Sri Lanka from India.